

DIVISION BENCH

O-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/7(KB)2019
IA/762(KB)2020, IA/715(KB)2020,
IA/906(KB)2020, IA/1032(KB)2020,
IA/1279(KB)2020, IA/1281(KB)2020,
IA/1297(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	LVB RARC 038 TRUST Vs. GUJARAT METALLIC COAL & COKE LIMITED		
Under Section	IBC under Sec 7(CIRP)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|---------------------------------|-----------------------------------|
| 1. | Mr. Swatarup Banerjee, Advocate |] For applicant in IA/960(KB)2020 |
| 2. | Mr. Arindam Paul, Advocate |] |
| 1. | Mr. Rishav Banerjee, Advocate |] For RP |
| 2. | Mr. Rahul Auddy, Advocate |] |

ORDER

1. Ld. Counsel for the parties present.
2. List this matter on 23/08/2021 at 12 noon as a specially ordered matter.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.